

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
CP No. 85/241(1)-242(1)/JPR/2019
Under Section 241(1)-242(1) of
Companies Act, 2013

In the matter of:

M/s Mewar Hi Tech Engineering Ltd. & Anr.

...Petitioners

Versus

Udaipur Chamber of Commerce and Industry Udaipur & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Navneet Khera, Proxy Sagrika Joshi, Proxy
For the Respondent	:	Kartavya Shukla, CA

ORDER

Heard Mr. Navneet Khera, proxy counsel appearing on behalf of Ms. Nivedita R Sarda, Adv. for the Petitioners. Mr. Kartavya Shukla, CA appeared on behalf of the Respondents. Written submissions have been filed by both the parties. List the matter for further consideration on 03.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 01, 2024